

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/00600/2017**  
**(in OA 200/00029/2017)**

Jabalpur, this Thursday, the 05<sup>th</sup> day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Dr. Lokesh Kumar Soni,  
S/o Late Bal Krishna Soni,  
D.O.B.-21.04.1966,  
Mob. 9425623336,  
Present Post-Trained Graduate Teacher,  
Railway School, R/o RB-II, 457B,  
New Yard, Behind Prem Nagar  
Railway School, Itarsi-461115 (M.P.)

-Applicant

(By Advocate –**Shri S.K.Nandy** )

**V e r s u s**

1. Union of India,  
through its General Manager,  
West Central Railway, Indira Market,  
Jabalpur-482001 (M.P.)

2. Chief Personal Officer, Headquarter,  
West Central Railway,  
Jabalpur Division,  
Jabalpur-482001

3. Divisional Railway Manager,(P)  
West Central Railway,  
Bhopal Division,  
Bhopal-462001 (MP)

-Respondents

(By Advocate –**Shri A.S.Raizada**)

**O R D E R (ORAL)****By Navin Tandon, AM:-**

Learned counsel for the applicant seeks to withdraw this  
Miscellaneous Application.

2. Accordingly, the M.A. No. 200/00600/2017 is dismissed  
as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
rn

**(Navin Tandon)**  
**Administrative Member**